

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCA/6/2016

NAME OF THE PETITIONER(S) : O. Padmanabhan

NAME OF THE RESPONDENT(S) : Supratronics Pvt Ltd & Others

UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

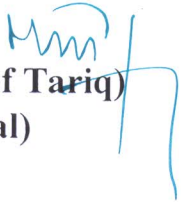
1. Lead by Senior Counsel
Mr. R. Murari
PRIYADARSHINI N
SHEVETHA
For PR BHASKAR

Counsel for Respondents
1 to 3



ORDER

Counsels for both the parties present. Both the sides argued on the report of the Chartered Accountant and in the light of the order passed by the CLB on 2nd May 2003. Order reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)